

After examining the proposal for setting of the Board a decision was taken by the Department after consulting the Planning Commission and the Ministry of Finance not to pursue the proposal.

(b) and (c) Question does not arise.

Development of Agriculture in J&K

85. SHRI CHAMAN LAL GUPTA : Will the PRIME MINISTER be pleased to state :

(a) whether any Centrally sponsored scheme is being implemented in Jammu and Kashmir for the development of Agriculture;

(b) if so, the details thereof and the name of districts covered under such schemes; and

(c) the estimated expenditure incurred thereon along with the outcome of the said scheme during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Yes, Sir.

(b) A list of Central/Centrally Sponsored Schemes under implementation for agricultural development in Jammu and Kashmir is given at enclosed statement-I. Under the schemes, funds are released to the State who, in turn, pass them on to the implementing agencies including the districts. Details regarding the districts are being collected.

(c) Central assistance of Rs. 1219.51 lakhs Rs. 1312.72 lakhs and Rs. 1528.60 lakhs (Provisional) was released to Govt. of J&K during the years 1995-96, 1996-97 and 1997-98 to help the State in sustaining and increasing agricultural production. A statement-II showing area and production of major crops during the years 1995-96 to 1997-98 is attached.

Statement - I

List of Central/Centrally Sponsored Schemes Implemented in Jammu & Kashmir

S. No.	Name of Schemes
1	2
1.	Integrated Cereal Development Programme -- Wheat
2.	National Pulses Development Project
3.	Oilseeds Production Programme
4.	Accelerated Maize Dev. Project
5.	National Watershed Development Project for Rainfed Areas

1	2
6.	National Project on Development of Fertiliser use in low consumption & rainfed areas
7.	Balanced & Integrated use of fertiliser
8.	Integrated Seed Dev. Scheme
9.	National Programme for Varietal Development
10.	Streamlining of certified Seeds production of important Identified Vegetable Crops
11.	Grants in Aid to States/UTs for Setting/Strengthening of State Bio-Control laboratories under Integrated Pest Management Centres
12.	Grants in Aid to States/UTs for Setting/Strengthening of State Bio-Control laboratories under Implementation of Insecticides Act
13.	Promotion of Agricultural Mechanisation among Small Farmers
14.	Exchange of Farmers within the country
15.	Farmers Scientists Interaction
16.	State Land use Board
17.	Soil Conservation in the Catchments of River Valley Projects
18.	Development of Medicinal & Aromatic Plants
19.	Use of Plastics in Agriculture
20.	Development of Commercial Floriculture
21.	Development of Mushroom
22.	Integrated Development of Tropical Arid Temperate Zone Fruits
23.	Development of Betelvine
24.	Development of vegetables
25.	Integrated Development of Spices
26.	Investment in Debentures of LDBs
27.	Timely Reporting Scheme
28.	Improvement of Crop Statistics
29.	Livestock Census
30.	Agricultural Census

Statement - II**Estimates of Area and Production of Major Crops in Jammu & Kashmir during 1995-96, 1996-97 and 1997-98**

Area (in thousand hectares)
Production (in thousand tonnes)

Sl. No.	Area			Production		
	1995-96	1996-97	1997-98 (likely)	1995-96	1996-97	1997-98
1. Rice	273.00	275.30	279.00	508.50	431.40	615.00
2. Wheat	243.80	242.10	250.00	399.20	408.80	400.00
3. Maize	303.90	304.90	301.00	536.00	454.40	587.00
4. Total Coarse Cereals	331.40	329.60	279.00	549.80	466.80	607.00
5. Total Pulses	32.90	31.20	31.00	15.90	17.00	22.00
6. Total food-grains	881.10	878.20	839.00	1473.40	1324.00	1644.00
7. Rapeseed & Mustard	58.90	58.90	59.00	41.10	41.10	40.00
8. Total Oilseed	67.40	66.50	65.00	43.60	43.80	42.00

Starvation Deaths

86. SHRI AJIT JOGI :
SHRI TATHAGATA SATPATHY :

Will the PRIME MINISTER be pleased to state :

(a) whether a number of cases of starvation deaths have been reported in the country during the last three years upto April 20, 1998;

(b) if so, the details thereof, State-wise and year-wise;

(c) the reasons therefor;

(d) whether National Human Rights Commission has enquired into the causes of deaths due to starvation particularly in Orissa;

(e) if so, the recommendations of the Commission in this regard and the action taken by the Government thereon; and

(f) the steps taken to prevent recurrence of such deaths?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) No reports have been receiving from the State Governments during the three years regarding starvation deaths.

(d) Yes, Sir.

(e) and (f) In their interim recommendation, the National Human Rights Commission, have inter-alia directed continuance of the Emergency Feeding Programme upto 30th April, 1998 (on the pattern prevailing upto September, 1997). The Government of Orissa was accordingly requested to continue the Programme.

[Translation]

Janata Darbar

87. SHRI RATILAL KALIDAS VARMA : Will the PRIME MINISTER be pleased to state :

(a) the reaction of the public and the press to the practice of hearing the complaints of public in Janata Darbar;

(b) the number of Janata Darbars organised from March 19, 1996 till date and the details thereof;

(c) the number of persons participated in each Janata Darbar alongwith the names of the places from which they came and the number of complaints received and heard individually;

(d) the action taken/proposed to be taken on each complaint and the results thereof;

(e) whether it is proposed to meet the public to take the complaint personally and hear complaints in two days a week and also to increase the time for it; and